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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.01.2020

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No. 20/2020	For Admission	Sec 241-242 of Ca 2013	Ms. Gayatri Reddy T	Arjun N A, PCS	M/s Ready Foods Ltd	

ADVOCATE FOR PETITIONER/s:

1) ARJUN NA
(PCS)
Mobile: 8050324024

~~PETITIONER~~
PETITIONER

N.A. Sign

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Mr. Arjun.N.A, learned PCS for the Petitioner. Admit and issue notice to the Respondent.

Registry is directed to prepare the notice and the learned Counsel for the Petitioner is permitted to collect the notice from the registry and serve it personally on all the Respondents.

Post the case under caption "for final hearing" on **03.03.2020**

MEMBER (T)

MEMBER (J)

Verified
Brunda

Court Officer